**FORM A- Public Announcement**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF

**MACHINE WORKS (INTERNATIONAL) LIMITED**

| | RELEVANT PARTICULARS | |
|---|---|---|
| 1. | Name of corporate debtor | MACHINE WORKS (INTERNATIONAL) LIMITED |
| 2. | Date of incorporation of corporate debtor | 8th August, 1984 |
| 3. | Authority under which corporate debtor is incorporated / registered | ROC – Kolkata |
| 4. | Corporate Identity No. /Limited Liability Identification No. of corporate debtor | U02720WB1984PLC037812 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | MOTIJUG HOUSE, 1 AUCKLAND PLACE, KOLKATA, West Bengal, India, 700017 |
| 6. | Insolvency commencement date in respect of corporate debtor | 8th January, 2025 |
| 7. | Estimated date of closure of insolvency resolution process | 7th July, 2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Mr. Arun Kumar Gupta,<br>Regn. No. IBBI/IPA-001/IP-P00013/2016-2017/10037<br>AFA no. AA1/10037/02/300625/106840<br>AFA valid till 30.06.2025 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Address: P-15 Bentinck Street, 3rd Floor Kolkata – 700001<br>Email:guptaarunkumar2001@yahoo.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Address: P-15 Bentinck Street, 3rd Floor Kolkata – 700001<br>Process Email id: machineworks.ibc@gmail.com |
| 11. | Last date for submission of claims | 22nd January, 2025 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | NA |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at: | Web link:<br>https://ibbi.gov.in/en/home/downloads |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **MACHINE WORKS (INTERNATIONAL) LIMITED** on 8.1.2025 vide NCLT order under C.P. (IB)/200(KB)2022

The creditors of **MACHINE WORKS (INTERNATIONAL) LIMITED** are hereby called upon to submit their claims with proof on or before 22.01.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class,as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class- NA

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Arun Kumar Gupta
Date and Place : 10.01.2025, Kolkata

www.business-standard.com
Business Standard
Business Standard KOLKATA | FRIDAY, 10 JANUARY 2025 7

**FORM A - Public Announcement**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF MACHINE WORKS (INTERNATIONAL) LIMITED**

**RELEVANT PARTICULARS**

| | | |
|---|---|---|
| 1. | Name of corporate debtor | **MACHINE WORKS (INTERNATIONAL) LIMITED** |
| 2. | Date of incorporation of corporate debtor | 8th August, 1984 |
| 3. | Authority under which corporate debtor is incorporated / registered | ROC - Kolkata |
| 4. | Corporate Identity No. /Limited Liability Identification No. of corporate debtor | U02720WB1984PLC037812 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | MOTIJUG HOUSE, 1 AUCKLAND PLACE, KOLKATA, WEST BENGAL, INDIA, 700017 |
| 6. | Insolvency commencement date in respect of corporate debtor | 8th January, 2025 |
| 7. | Estimated date of closure of insolvency resolution process | 7th July, 2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Mr. Arun Kumar Gupta, Regn. No. IBBI/IPA-001/IP-P00013/2016-2017/10037<br>AFA no. AA1/10037/02/300625/106840<br>AFA valid till 30.06.2025 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Address: P-15 Bentinck Street, 3rd Floor, Kolkata - 700001<br>**Email:guptaarunkumar2001@yahoo.com** |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Address: P-15 Bentinck Street, 3rd Floor, Kolkata - 700001<br>**Process Email id: machineworks.ibc@gmail.com** |
| 11. | Last date for submission of claims | 22nd January, 2025 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | NA |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at: | **Web link: https://ibbi.gov.in/en/home/downloads** |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **MACHINE WORKS (INTERNATIONAL) LIMITED** on 8.1.2025 vide NCLT order under C.P. (IB)/200(KB)2022

The creditors of **MACHINE WORKS (INTERNATIONAL) LIMITED** are hereby called upon to submit their claims with proof on or before 22.01.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class-NA.

Submission of false or misleading proofs of claim shall attract penalties.

**Date : 10.01.2025**
**Place : Kolkata**

**Name and Signature of Interim Resolution Professional:**
**Arun Kumar Gupta**

NARSINGHA

ই-পেপার: www.ekdin-epaper.com

# একদিন

EKDIN

এগিয়ে চলার সঙ্গী

এখন বিভিন্ন মাধ্যমে উপলব্ধ

একদিন

Website : www.ekdinnews.com

http://youtube.com/@dailyekdin2165

Epaper : ekdin-epaper.com

শেয়ার এবং সাবস্ক্রাইব করুন

৪ স্বামীজীর পরিভাষায় আগে আত্মসম্মানজ্ঞান

বায়োস্কোপ: উৎপল দত্তকে নিয়ে বিশেষ নিবন্ধ ৮

কলকাতা ১০ জানুয়ারি ২০২৫ ২৫ পৌষ ১৪৩১ শুক্রবার অষ্টাদশ বর্ষ ২১০ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 10.01.2025, Vol.18, Issue No. 210 8 Pages, Price 3.00



## ফর্ম এ - সাধারণ ঘোষণা

(২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া
(ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সেনস) রেগুলেশনসের রেগুলেশন ৬ অধীনে)

**মেশিন ওয়ার্কস (ইন্টারন্যাশনাল) লিমিটেড-এর বিনিয়োগকারীগণের অবগতির জন্য**

সংশ্লিষ্ট বিস্তারিত

| | | |
|---|---|---|
| ১. | কর্পোরেট ডেটরের নাম | **মেশিন ওয়ার্কস (ইন্টারন্যাশনাল) লিমিটেড** |
| ২. | কর্পোরেট ডেটরের গঠনের তারিখ | ৮ই আগস্ট, ১৯৮৪ |
| ৩. | যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথিভুক্ত | আরওসি - কলকাতা |
| ৪. | কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং/ লিমিটেড লায়াবিলিটি আইডেন্টিফিকেশন নং | U02720WB1984PLC037812 |
| ৫. | কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা | মোতিজুগ হাউস, ১ অকল্যান্ড প্লেস, কলকাতা, পশ্চিম বঙ্গ, ভারত, ৭০০০১৭ |
| ৬. | ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরুর তারিখ | ৮ই জানুয়ারী, ২০২৫ |
| ৭. | ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ | ৭ই জুলাই, ২০২৫ |
| ৮. | সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম এবং রেজিস্ট্রেশন নম্বর | শ্রী অরুণ কুমার গুপ্তা, রেজি. নং IBBI/IPA-001/IP-P00013/2016-2017/10037<br>এএফএ নং- AA1/10037/02/300625/106840<br>এএফএ ৩০.০৬.২০২৫ পর্যন্ত বৈধ |
| ৯. | বোর্ডের নিকট রেজিস্ট্রিকৃত সাময়িক প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল | ঠিকানা- পি-১৫ বেন্টিঙ্ক স্ট্রিট, ৩য় ফ্লোর, কলকাতা ৭০০০০১<br>**ইমেল: guptaarunkumar2001@yahoo.com** |
| ১০. | সাময়িক প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল | ঠিকানা: পি-১৫ বেন্টিঙ্ক স্ট্রিট, ৩য় ফ্লোর, কলকাতা ৭০০০০১ প্রসেস ই মেল আইডি- **machineworks.ibc@gmail.com** |
| ১১. | দাবি দাখিলের শেষ তারিখ | ২২শে জানুয়ারী, ২০২৫ |
| ১২. | বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এব (বি) পরিমেল অধীনে অন্তর্বর্তীকালীন প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত | উপলব্ধ নয় |
| ১৩. | সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যরত ইনসলভেন্সি পেশাদারগণের চহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম) | উপলব্ধ নয় |
| ১৪. | (ক) সম্পর্কিত ফর্মগুলি এবং<br>(খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত উপলব্ধ : | **ওয়েব লিঙ্ক: https://ibbi.gov.in/en/home/downloads** |

এতদ্বারা বিজ্ঞাপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, নির্দেশ দিয়েছে **মেশিন ওয়ার্কস (ইন্টারন্যাশনাল) লিমিটেড** -এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু করার ০৮.০১.২০২৫ তারিখে উল্লেখ্য এনসিএলটি অর্ডার C.P. (IB)/200(KB)2022 অধীনে।

**মেশিন ওয়ার্কস (ইন্টারন্যাশনাল) লিমিটেড** -এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ২২.০১.২০২৫ তারিখে অর্ন্তবর্তীকালীন প্রস্তাবক পেশাদারগণের নিকট ক্রম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।

আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।

ক্রম নং ১২-য় উল্লিখিত তালিকা অনুযায়ী যেসকল আর্থিক বিনিয়োগকারীগণ সংশ্লিষ্ট শ্রেণিভুক্ত তারা অনুমোদিত প্রতিনিধি বেছে নিতে পারেন ক্রম নং ১৩-য় উল্লিখিত তালিকায় ইনসলভেন্সি পেশাদার তিনজনের মধ্যে থেকে তাদের অনুকূলে অনুমোদিত প্রতিনিধি হিসেবে কাজ করতে।

মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।

**তারিখ ১০.০১.২০২৫,**
**স্থান : কলকাতা**

**অন্তর্বর্তী প্রস্তাব পেশাদারের নাম এবং স্বাক্ষর :**
**অরুন কুমার গুপ্তা**